

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2759
ANSWERED ON:12.03.2015
COMPULSORY VOTING
Patle Smt. Kamla Devi

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of those democratic countries in the world, which have introduced compulsory voting system;
- (b) whether the Government has initiated any action to introduce the said system in the country;
- (c) whether the State Governments have submitted their proposals in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE(SHRI D.V. SADANANDA GOWDA)

- (a) The Election Commission has stated that the details of countries having compulsory voting system are not available in the Commission.
- (b) to (c): No, Madam.
- (d) Does no arise.